

BENCH-I**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(CAA) No.391/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th October 2017, 10.30 A.M**

Name of the Company	Eternity Infrabuild Pvt Ltd & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. R. Banerji
2. Mr. D. N. Sharma
3. Mr. A. Agarwal
4. Ms. R. Saha
5. Mr. D. K. Meena, ASSISTANT DIRECTOR, RD (ER)

Advocates for petitioners *Amritpal*
Family

ORDER

Ld. Counsel for the petitioners and Mr. D.K.Meena, Asstt. Director from the Office of the Regional Director representing the Central Government are present.

Heard. Reserved for order.

8d

(Jinan K.R.)
Member (J)

8d

(Vijai Pratap Singh)
Member (J)